

(b) if so, what are the reasons and the total number of requests for wagons pending stating the requisitions month-wise and also the total number of wagons allotment month-wise; and

(c) the action taken by Government to clear off the pending requisitions and with what result ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes, there are some cases of this nature.

(b) The details of number of demands pending and also of daily average loading of wagons month-wise for both broad gauge and metre gauge during the last six months are given below:—

Month	BROAD GAUGE		METRE GAUGE	
	No. of demands pending	Daily average loading	No. of demands pending	Daily average loading
January 1979 . . . . .	9081	1890	7803	662
February 1979 . . . . .	21090	1897	9135	627
March, 1979 . . . . .	38362	1973	11039	674
April, 1979 . . . . .	56676	1684	15847	628
May, 1979 . . . . .	50284	1556	15453	537
June, 1979 . . . . .	54472	1736	15209	523

Number of pending demands on the Broad Gauge system increased in 1979 despite an increase in loading by 78 wagons per day as compared to the year 1978. Since the available empties are being supplied in preference for clearance of committed traffic like coal, cement, iron ore etc. which enjoys higher priority of movement, the demands for commodities coming under lower priority have had to wait.

(c) Efforts are being made to clear the outstanding registrations by stepping up the availability of covered wagons on the South Central Railway for the pending demands for rice, paddy, sugar etc.

#### **Project Report for a Shipyard at Hajira**

632. SHRI F. P. GAEKWAD: Will the Minister of SHIPPING AND TRANSPORT be pleased to refer to the reply given to Unstarred question No. 7670 on the 19th April, 1979 regarding Shipyard at Hajira in Gujarat and state:

(a) whether the detailed Project Report for a Shipyard at Hajira in Gujarat has since been submitted to Government; and

(b) if so, the action taken thereon ?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI

CHAND RAM): (a) and (b). The detailed Project Report has been submitted to the Government and this is under examination.

#### **Enquiry against the staff of A.I.I.M.S.**

633. SHRI NIHAR LASKAR:

SHRI P. M. SAYEED:

SHRI A. R. BADRI NARAYAN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government had conducted any enquiry into the allegation made against the staff of the All India Institute of Medical Sciences on blood robbery and treatment to the people of low income and people having no influence;

(b) if so, whether the complaint was lodged against the staff in March, 1979 when a patient who's blood was obtained and no operation was conducted;

(c) if so, the findings thereof; and

(d) what action has been taken against those held responsible ?

**THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY):** (a) and (b). The Government of India has not conducted any enquiry into the allegation made against the staff of the All India Institute of Medical Sciences on blood robbery. A complaint was lodged with the AIIMS hospital. A fact finding enquiry has been ordered by the Director of the Institute.

(c) and (d). The enquiry is still in progress.

#### **Workers' participation in Management**

634. SHRI P. M. SAYEED:

SHRI A. R. BADRI NARAYAN:

SHRI M. V. CHANDRASHEKHARA MURTHY:

Will the Minister of PARLIAMEN-TARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government have accepted the recommendations of the committee on workers' participation for the three tier system workers' participation in management;

(b) how many of the recommendations have been accepted by Government so far;

(c) how many of them have been implemented; and

(d) how many are under implementation?

**THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA):** (a) to (d). The recommendations of the Committee on Workers' Participation in Management and Equity are under examination of the Government and it is the intention of the Government to introduce the necessary legislation in the near future.

#### **Bogus Indents for Wagons**

635. SHRI R. V. SWAMI-NATHAN:

SHRI M.V. CHANDRA-SHEKHARA MURTHY:

SHRI A. R. BADRI NARAYAN:

Will the Minister of RAILWAYS be pleased to state:

(a) whether his Ministry has initiated various steps to check bogus indents for wagons by businessmen;

(b) if so, the details thereof;

(c) the extent to which this menace of bogus wagon indents has been removed; and

(d) whether any gang indulging in such activities has been unearthed?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN):** (a) to (b). The information is being collected and will be laid on the table of the House.

#### **INCREASE OF EMPLOMFTN IN ORGANISED AND PUBLIC SECTORS**

636. SHRI M. V. CHANDRA-SHEKHARA MURTHY:

SHRI A.R. BADRI NARAYAN:

SHRI NIHAR LASKAR:

Will the Minister of PARLIAMEN-TARY AFFAIRS AND LABOUR be pleased to state:

(a) whether it is a fact that there has been a marginal increase of employment in organised sector from April 1977 to March, 1978;

(b) if so, the total increase;

(c) the total increase from April, 1978 to March, 1979;

(d) whether there is not much increase in employment in public sector during the same period except some progress during 1978-79;

(e) if so, how much; and

(f) the main reasons of slow progress?

**THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA):** (a) and (b). Yes Sir. Employment in the organised sector increased by 3.6%— from 207.44 lakhs in March 1977 to 214.84 lakhs in March, 1978.

(c) Information has not been received from all the States/Union Territories

(d) and (e). Employment in the public sector increased by 4.1% from 138.76 lakhs in March 1977 to 144.41 lakhs in March, 1978

(f) Does not arise.